

25.9.2014

O.A. 298/2009

Hon'ble Mr. Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

List is being revised. No one is present on behalf of the applicant. Sri S. P. Learned counsel for the respondent is on adjournment. The earlier counsel who was contesting this case is no more. As such, Registry was directed to issue notice to the applicant either to engage another counsel for to appear himself to defend the case, in compliance thereof notices were issued to the applicant. Today, neither there is any request for pass over nor there is request for an adjournment. As such, it appears that the applicant is not interested in pursuing his case. Accordingly, the O.A. is dismissed in default and for non prosecution.

*T. Ch*

*Member (A)*

*vidya*

*Mr. Navneet*  
Member (J)

*CL  
Copy to counsel  
Delivered 25-9-14  
Respondents  
29-9-14*